## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 188 OF 2018**

**Dated:** 23<sup>rd</sup> July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Surat Municipal Corporation .... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Pyoli Swatija

Counsel for the Respondent(s) : --

## **ORDER**

Issue notice to the Respondents returnable on 10.09.2018. Dasti, in addition, is also permitted.

List this matter on <u>10.09.2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

pr/vt